

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 96(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R. VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016

NAME OF THE COMPANY: M/s. ITC Ltd.
V/s
M/s. Logix Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1. MR. SUBIPTO SARKAR, SR. ADV.

2. MR. L.K. BHUSHAN, ADV.

3. MR. ANIRUDH ARUNKUMAR, ADV.

} Petitioner



1. MUHAMMAD ALI KHAN, ADV.

2. OMAR HODA, ADV.

} RESPONDENTS



ORDER

On account of hearing of a part heard matter in the case of Jung Bahadur Singh & ors. Vs.
M/s. Frick India Ltd. & Ors. the hearing in the present matter is deferred to 18.01.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(R. VARADHARAJAN)
MEMBER (J)